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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.130/2005 In  
O.A. No.462/2004

New Delhi this the 4<sup>th</sup> day of August, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

Shri Tejvir Singh  
S/o Late Shri Bhim San,  
R/o 13/205, Trilok Puri,  
Delhi-110091.

-Applicant

(By Advocate: Shri Ashwani Bhardwaj, proxy for  
Shri Arun Bhardwaj)

Versus

1. Dhirender Singh  
Secretary for  
Union of India  
Ministry of Health & Family Welfare  
Nirman Bhawan, New Delhi.
2. Dr. S.P. Aggarwal  
Director General of Health Services  
Director General of Health  
Nirman Bhawan, New Delhi.
3. Dr. N.K. Chaturvedi  
Medical Superintendent  
Dr. Ram Manohar Lohia Hospital  
N. Delhi.

-Respondents

(By Advocate: Shri M.K. Bhardwaj)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In the light of an undertaking given by the applicant before the Hon'ble High Court, CP is disposed of and notices to the respondents are discharged with liberty to the parties to revive it at an appropriate stage.

S. Raju  
(Shanker Raju)  
Member (J)

V.K. Majotra  
(V.K. Majotra) 4.8.05  
Vice Chairman (A)

CC.